



## RESERVE BANK OF INDIA CHANDIGARH

### Minutes of Prebid Meeting- e-Tender for Housekeeping, Maintenance and Catering Arrangements for Visiting Officers' Flats (VOF) and Transit Holiday Home (THH) of the Reserve Bank of India at Sector 16A, 30A and 44B, Chandigarh

Tender No - [RBI/Chandigarh Regional Office/HRMD/4/2526/ET/906 \[Housekeeping catering VoF THH\]](#)

The Prebid meeting for the captioned tender was held on Feb 05, 2026 at 11:00 Hrs in Offline Mode at 3rd Floor Conference Hall, MOB, RBI Chandigarh. The following staff members of RBI and representative from firms/prospective tenderers were present during the pre-bid meeting:

S. No.	Name and Designation of the RBI Official
i.	Shri Mandeep Singh, DGM
ii.	Shri Sanjeev Sharma, AGM (Personnel)
iii.	Shri Nitin B Parit, AM
iv.	Shri Manjeet Singh, Assistant

S. No.	Name of the Firm/Prospective tenderers	Name of the Representative
i.	M/s Cherish Hospitality, Pune	Shri Soubhagya Sahu
ii.	M/s AA Globe Services Pvt Ltd, New Delhi	Shri Harivansh Bajaj
iii.	M/s Rakshak Securitas Pvt Ltd, Panchkula	Shri Deepak Kumar
iv.	M/s JMJ Enterprises, Chandigarh	Shri Deepak Kumar

2. The following queries were raised in the pre-bid meeting:

S. No.	Query	Query Raised by	Clarifications furnished by the Bank
i.	Is experience in Housekeeping, Maintenance, and Catering (in all three categories) required, or is experience in any one field sufficient?	M/s AA Globe Services Pvt Ltd, New Delhi	It was clarified that experience in all three categories, i.e, Housekeeping, Maintenance and Catering or similar work is essential.
ii.	Is there any provision for exemption from the Earnest Money Deposit (EMD) submission requirement specifically for Micro, Small, and Medium Enterprises (MSME) vendors under	M/s Enterprises, Chandigarh JMJ	As Per extant guidelines, EMD exemption applies exclusively to MSME vendors for works with an estimated cost upto ₹10,00,000. As the estimated cost of this tender is ₹70,00,000,

	the current tender guidelines?		there will not be any exemption for the MSME firms.
iii.	Will the firm's experience be calculated based on the date of incorporation, or by the work orders for the activities it has undertaken/completed?	M/s AA Globe Services Pvt Ltd, New Delhi	The experience of a firm will be calculated from the dates of undertaking activities from issuance of work orders and not from date of incorporation of firm.

3. It was informed that a Dispute Resolution Committee (DRC) has been constituted to resolve disputes, if any, arising from the tendering process.

4. It was also confirmed that the average annual turnover for the evaluation of technical bids shall be computed as the arithmetic mean of the turnover figures for the six financial years spanning from FY 2019–20 to FY 2024–25 (both inclusive). Even if the turnover is zero in any one year, the average shall be calculated over all six years.

5. All the bidders were suggested to visit VOFs, THHs at Chandigarh to assess the work, if desired.

#### **6. Please Note:**

- a) These minutes of the pre-bid meeting shall form a part of the tender.
- b) Rest of the terms and conditions & specifications of the tender document shall continue to remain the same.
- c) Submission of bid by the firm shall be construed to be in conformity with the bid document and minutes of the pre-bid meeting.

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